

ITEM NO.41 Court 8 (Video Conferencing)

Revised
SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

([ONLY I.A. NO. 29917/2022 IN CRL.A. NO. 1087/2021 IS LISTED UNDER THIS ITEM.])

WITH

CrI.A. No. 1087/2021 (II)

(FOR GRANT OF BAIL ON IA 29917/2022
IA No. 29917/2022 - GRANT OF BAIL)

Date : 25-03-2022 These appeals were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Saurabh Ajay Gupta, AOR
Mr. Devvrat, AOR
Mrs. Amita Gupta, AOR

For Respondent(s) Ms. Aishwarya Bhati, ASG
Ms. Ruchi Kohli, Adv.
Mr. Bhuvan Kapur, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Rajesh K. Singh, Adv.
Mr. O.P. Shukla, Adv.
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Adjourned to 28.03.2022 to enable Ms. Aishwarya Bhati, learned
Additional Solicitor General to ascertain as to whether the
marriage of the appellant's daughter has actually been arranged.

(ARUSHI SUNEJA)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)

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